

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 2204 of 2018

Lal Prasad.

... ..Petitioner

-Versus-

M/s C.C.L. Limited & Ors.

... ..Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : xxx

For the Respondents : xxx

05/ 22.04.2021

In view of the resolution as contained in reference No. 1165-1201/2021

dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

The petitioner has approached this Court with a prayer for direction to the respondents for appointment on compassionate ground.

Since no counter-affidavit has been filed, respondents are directed to file counter-affidavit.

Put up this case after two weeks.

[Dr. S.N.Pathak,J]

P.K.S.